

SPECIAL BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1108(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

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| IN THE MATTER OF | MANOJ KUMAR GARODIA VS ASHYANA ENCLAVE PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)
None.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **2nd April, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)